

BUSINESS ADVISORY COMMITTEE
(Fifteenth Lok Sabha)

TWENTY-FOURTH REPORT

(Presented on 1.3.2011)

The Business Advisory Committee held a sitting on Friday, the 25th February, 2011.

2. The Committee recommend the allocation of time to the following items of business as shown against each:-

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|-----|---|---------|
| (1) | The State Bank of India (Subsidiary Banks) Amendment Bill, 2010.
<i>(Consideration and Passing)</i> | 3 hours |
| (2) | The Repatriation of Prisoners (Amendment) Bill, 2010.
<i>(Consideration and Passing)</i> | 2 hours |
| (3) | The Academy of Scientific and Innovative Research Bill, 2010.
<i>(Consideration and Passing)</i> | 3 hours |
| (4) | The Constitution (One Hundred and Fourteenth Amendment) Bill, 2010.
<i>(Consideration and Passing)</i> | 4 hours |

NEW DELHI;
25th February, 2011
Phalguna 6, 1932 (Saka)

MEIRA KUMAR (Smt.)
Chairperson,
Business Advisory Committee.